

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/644/2017

NAME OF THE PETITIONER(S)

: SAI MARKETING (A PARTNERSHIP FIRM)

NAME OF THE RESPONDENT(S)

: INLAND FACILITIES MANAGEMENT PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. Name (in Capital)

Represented by

Signature

APARAJITHA VISHWANATH

Operational Carolito

<u>ORDER</u>

Counsel for petitioner/operational creditor present. She is directed to send a private notice to the respondent, alongwith a copy of the petition, for appearance and for making submissions and file proof of delivery by way of an affidavit. Time is extended at request. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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